POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

SHREE OM TRADES LIMITED

Registered Office: 48, Indranarayan Road, Santacruz (West), Mumbai – 400 054
Tel No. 022 26494492, Fax No. 022 26495486, E-mail: info@lokhandwala.com

The details, subsequent to the completion of the Open Offer made vide Public Announcement ('P.A.') dated Monday, November 3, 2008 and the Letter of Offer dated December 16, 2008 sent to the shareholders of Shree Om Trades Limited ('Target Company') under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, ("SEBI (SAST) Regulations"), issued by Arihant Capital Markets Limited as Manager to the Open Offer on behalf of Mr. Gautam Mehta and Mr. Jaimin Mehta ('Acquirers') to acquire 49,800 equity shares of Rs.10/- each (representing 20% of the outstanding voting capital) of Target Company at a price of Rs. 23.00 (Rupees Twenty Three only) per fully paid-up equity share payable in cash, are as under :

1. Name of the Target Company : Shree Om Trades Limited
2. Name and Address of the Acquirers, including PAC : Mr. Gautam Mehta and Mr. Jaimin Mehta
   52, Marble Arch, Peddar Road, Mumbai-400 026
   PAC : Not Applicable
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Date of Opening of the Offer : Saturday, December 27, 2008
6. Date of Closing of the Offer : Thursday, January 15, 2009
7. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer document	Actuals
1.	Offer price	Rs. 23.00	Rs. 23.00
2.	Share holding of Acquirers (No. & % of the voting capital) before P. A. & Share Purchase Agreement	NIL	NIL
3.	Shares acquired under Share Purchase Agreement (No & % of voting capital)	1,37,450 (55.20%)	1,37,450 (55.20%)
4.	Shares acquired in the open offer (No & % of the voting capital)	49,800 (20.00%)	50 (0.02%)
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 11,45,400/-	Rs. 1150/-
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)	NIL	NIL
7.	Post offer share holding of Acquirers (No. & % of voting capital) (2+3+4+6)	1,87,250 (75.20%)	1,37,500 (55.22%)
8.	Pre & Post offer share holding of public (No. & % of voting capital) other than Acquirers	**Pre Offer** 1,11,550 (44.80%) **Post Offer** 61,750 (24.80%)	**Pre Offer** 1,11,550 (44.80%) **Post Offer** 1,11,500 (44.78%)
9.	Status of the escrow account, whether released or not	Escrow Amount Transfer to Special Account Release from Escrow Account	Rs. 11,45,400/- Rs. 1150/- Rs. 8,58,188/-
		The balance of Rs. 2,86,062/-, retained in escrow account, will be returned to Acquirers upon completion of all obligations of the Acquirers under SEBI (SAST) Regulations.	
10.	Payment of interest, if any to the shareholders along with the details thereof	NIL	NIL
11.	Status of Investor complaints received, if any	NIL	NIL

This Public Announcement will also be available on the SEBI's website www.sebi.gov.in

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and are jointly and severally responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

Issued on behalf of Acquirers by the Manager to the Offer:

ARIHANT capital markets ltd.
Merchant Banking Division

3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (East),
Mumbai-400 057, Tel No. : 67664800/858, Fax No. : 67664880
Contact person : Ms. Sheela Chhatwani
Email: sheela.c@arihantcapital.com
SEBI Registration Number : INM 000011070

Place : Mumbai **Date : January 24, 2009**